CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 13.7.2015

<u>CP No. 291/00035/2014 and MA 291/00181/2015(OA No.241/2014)</u>

Mr.C.B.Sharma, Counsel for the applicant. Mr.M.L.Goyal, Counsel for respondents No.2 to4.

It is submitted on behalf of the respondents that directions given in the impungned order dated 23.4.2014 of this Tribunal have been complied with. Hence contempt petition may be dismissed. Notice issued to the respondents in the C.P. is discharged.

In view of the submissions made, the Contempt Petition is dismissed.

(R.Ramanujam) Member (A) (Justice Harun (UI-Rashid) Member (J)

Adm/